

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2727  
ANSWERED ON:11.03.2011  
VACANT POST OF PHYSIOTHERAPISTS  
Saroj Smt. Sushila

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the vacancy position of the posts of Senior Physiotherapists/Physiotherapist in Safdarjung/Dr. RM /Kalawati Saran Children's Hospitals of New Delhi since 2001, Hospital-wise;
- (b) the steps taken by the Government to fill up those posts;
- (c) whether any Physiotherapist/Senior Physiotherapist have been posted from those hospitals to Central Government Health Scheme wing;
- (d) if so, whether they are being given the deputation allowances; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): The vacancy position in respect of the following three hospitals with reference to the post of Senior Physiotherapists/Physiotherapist are as under:-

Senior Physiotherapists

Name of Hospitals	Sanctioned	Filled	Vacant
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Dr. RML Hospital	2	2	-
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Safdarjung	4	-	4
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Kalawati Saran Children's Hospital	1	-	1
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Physiotherapists

Name of Hospitals	Sanctioned	Filled	Vacant
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Dr. RML Hospital	5	3+2	-
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Safdarjung 29 28 1

Kalawati Saran Children's 5 5 -  
Hospital

2 on contract basis

The proposal has been sent to the UPSC for filling up the post of Senior Physiotherapist at Safdarjung Hospital.

(b) to (e): Two Physiotherapists have been posted to CGHS Medical Centre, Parliament Annexe on transfer basis. In such transfer cases, the deputation allowance is not admissible